

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB NO. (IB)-211(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.08.2017**

**NAME OF THE COMPANY:**M/s. M Y AgroPvt. Ltd. V/s. M/s. Amira Pure  
Foods Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 8 & 9 of IBC, 2016


| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

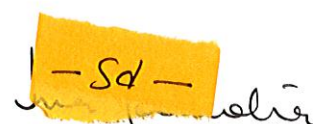
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|--|------------------------|------------------------------------|--|--|
|  | For the Petitioner (s) | : Mr. Ashok Kumar Juneja, Advocate |  |  |
|--|------------------------|------------------------------------|--|--|

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|--|------------------------|---|--|--|
|  | For the Respondent (s) | : Mr. Saurabh Kalia, Advocate<br>Mr. Simran Jyot Singh, Advocate<br>Ms. SamridhiGogia, Advocate |  |  |
|--|------------------------|---|--|--|

**Order**

Matter part heard. Re-notify this case on 04.08.2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**